

**Central Administrative Tribunal
Principal Bench**

**CP No.507/2017
IN
OA No.2516/2017**

New Delhi, this the 31st day of August, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Smt. Amita Singh, aged 56 1/2 years
W/o Dr. Sh. Raju Singh
Working as Senior Architect in CPWD
Posted in the office of ADG(Arch.), N. Delhi
R/o D-II/45, AIIMS Campus
Ansari Nagar(East), New Delhi. ..Applicant

(By Advocate: Ms. Sonika for Shri Yogesh Sharma)

Versus

1. Sh. Abhay Sinha
Director General
Central Public Works Department
Nirman Bhawan, New Delhi.
2. Sh. Jasbir Singh
Deputy Director(Admin-I)
Central Public Works Department
Nirman Bhawan, New Delhi. ..Respondent

(By Advocate: Shri Ashok Kumar)

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

Shri Ashok Kumar, learned counsel appearing for the
contemnors submits that the transfer order impugned in
this Petition stands withdrawn by the respondents vide

letter dated 28.08.2017. This fact is not disputed by the other side.

2. In this view of the matter, the present Contempt Proceedings are dropped.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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